

### Co-operative Banks in Manipur

651. **Shri L. Achaw Singh:** Will the Minister of **Community Development and Co-operation** be pleased to state:

(a) whether the Manipur State Co-operative Bank could not produce the Balance sheets for the last 3 years;

(b) whether the Apex Co-operative Bank has got a substantial portion of its capital from Government; and

(c) if so, the total amount contributed as loans, subsidies and share capital to the Apex Bank?

**The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy):** (a) The Balance sheet for the year 1956-57 was presented to, and approved by the General Body of the Bank on 30th September, 1958.

The Balance sheets for the years 1957-58 and 1958-59 were also adopted by the general body on the 31st January, 1960.

(b) and (c). Out of a total paid up share capital of Rs. 2.92 lakhs as on 31st December, 1959, Rs. 2.00 lakhs was contributed by the Government of India.

A sum of Rs. 4 lakhs was sanctioned by the Reserve Bank of India to the Apex Bank against the guarantee given by the Government of India for seasonal agricultural operations and marketing of crops.

The following amounts were given as subsidy for appointment of additional managerial staff:

1956-57	Rs. 7,574
1957-58	
1958-59	Rs. 4,800
1959-60	Rs. 1,425
	Rs. 13,799

### Loans by Manipur State Co-operative Bank

652. **Shri L. Achaw Singh:** Will the Minister of **Community Development**

and **Co-operation** be pleased to state whether it is a fact that the Manipur State Co-operative Bank Limited advanced loans to individuals and the loans could not be recovered during the last three years?

**The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy):** No loans were issued by the Manipur State Co-operative Bank Ltd. during 1956-57, the year of its establishment. The loans issued to individuals and recovered from them during 1957-58 and 1958-59 are as follows:—

	Loans issued	Loans recovered
	(figures rounded off to the nearest thousands rupees)	
	Rs.	Rs.
1957-58	19,000	2,000
1958-59	72,000	5,000

None of the loans outstanding against individuals remained overdue, excepting one which was overdue for about 3 months and has since been recovered.

### Teakwood in Indian Forests

653. **Shri Madhusudan Rao:** Will the Minister of **Food and Agriculture** be pleased to state the quantity of teakwood now available in the forests of our country?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** A statement is laid on the Table of the Sabha [See Appendix II, annexure No. 4].

### Looting of Coal on S. E. Railway

654. **Shri Subiman Ghose:** Will the Minister of **Railways** be pleased to state:

(a) whether a gang looted coal and other goods from one goods train in December, 1959 between Jhantipahari and Chhatina in Howrah-Gomoh section, South Eastern Railway;

(b) if so, how many wagons were looted and the extent of loss suffered by railway and public; and

(c) what steps Government have taken in the matter?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) and (b). Yes Sir. On 10-12-59 28 open wagons containing railway coal only were looted by the local inhabitants between Jhantipahari and Chhatina stations on the Eastern Railway and about 20 tons of coal costing Rs. 560 approximately was pilfered.

(c) As result of joint raid of the neighbouring area by the Police and the Railway Protection Force, 4 persons were arrested and approximately 20 maunds of coal was recovered. A patrol party consisting of G.R.P., R.P.F. and local police has also been formed to protect the area from further incidents of this nature.

#### सोन नदी परियोजना

६५५. श्री बिभूति मिश्र : क्या सिंचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि केन्द्रीय सरकार ने १९६० के लिये सोन नदी परियोजना के हेतु कितनी धनराशि दी है।

सिंचाई तथा विद्युत् उपमंत्री (श्री हाथी) : बिहार सरकार को सोन नदी परियोजना के लिए कितनी केन्द्रीय सहायता दी जानी है, इस पर अभी कोई फ़ैसला नहीं हुआ है।

#### Special Trains for Bangalore

656. **Shri Bibhuti Mishra:** Will the Minister of Railways be pleased to state:

(a) the number of passengers from various places in India who travelled in different classes in connection with the sixty-fifth Session of the Congress held at Bangalore and the number of special trains run for this purpose;

(b) the income accrued to the Government from this traffic;

(c) the various facilities made available to passengers; and

(d) the extent of co-operation given by the Railway Department in this matter?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) about 43,500 passengers (both inward and outward) travelled from various places in India in connection with the sixty-fifth Session of the Congress at Bangalore. 21 special trains (14 inward and 7 outward) were run to and from Bangalore Cantt|City, not exclusively for Congress Session but to clear all traffic which offered during the period. Regular trains were also augmented to the extent feasible.

(b) Approximately Rs. 3 lakhs.

(c) and (d). A statement is laid on the Table of the Sabha. [See Appendix II, annexure No. 5].

#### Taxis at New Delhi Railway Station

657. **Dr. Ram Subhag Singh:** Will the Minister of Transport and Communications be pleased to state:

(a) whether Government are aware that the taxi drivers who park their taxis just in front of New Delhi Railway Station do not take passengers when approached; and

(b) if so, action taken by Government in the matter?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) and (b). Only five complaints of the nature mentioned by the Hon'ble Member were received by the Delhi Administration during the year 1959. Whenever complaints of refusal to carry passengers by the drivers of taxis are received, necessary enquiries are made by the State Transport Authority, Delhi, and action is taken by it under the provisions of the Delhi Motor Vehicles Rules to suspend, for a specified period, the authorisation of the drivers concerned to drive taxis.